

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 925**  
TO BE ANSWERED ON 07.02.2020

**NIRBHAYAFUND**

+925. SHRI P.C. GADDIGOUDAR:  
SHRI AJAY NISHAD:  
SHRIMATI MALA ROY:  
SHRI PANKAJ CHAUDHARY:  
ADV. ADOOR PRAKASH:  
SHRIMATI RITI PATHAK:  
SHRI JUGAL KISHORE SHARMA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds allocated to various States under the Nirbhaya Fund Scheme during the last three years, State-wise, year-wise;
- (b) whether the Government has taken note of the low utilization or under utilization of allocated funds under the said scheme and if so, the details thereof, State-wise;
- (c) whether the Government maintains any data with respect to utilization of allocated funds under the scheme and if so, the details thereof, State/UT-wise;
- (d) the details of proposals received and sanctioned by the Government under the scheme along with the funds allocated thereunder;
- (e) the details of projects initiated, funds allocated and utilized under the scheme so far, State-wise; and
- (f) the measures taken by the Government for faster roll-out of the scheme to ensure safety and security of women?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (f) : The State/ UT-wise details of funds allocated/ released and utilized for the various projects/ schemes under Nirbhaya Fund during the last three years are at Annexure-I. The details of the proposals received and sanctioned are at Annexure-II. The Empowered Committee (EC) of officers constituted under Nirbhaya Framework appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews their status of implementation from time to time in conjunction with the concerned Ministries/ Departments/ Implementing Agencies. After initial appraisal by the EC, the concerned Ministries/ Departments get their respective projects/ schemes appraised by the Expenditure Finance Committee (EFC)/ Standing Finance Committee (SFC)/ Public Investment Board (PIB)/ Delegated Investment Board(DIB) as per guidelines of Ministry of Finance. Thereafter, they obtain approval of the Competent Financial Authority (CFA), release the funds out of their respective budgets and implement the approved projects/schemes either directly or through States/UTs / Implementing Agencies.

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**2. Universalisation of Women Helpline Scheme****(Rupees in lakhs)**

Sl.No	State	2016-17	Utilization	2017-18	Utilization	2018-19	Utilization
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	50.95	0.00
2	Andhra Pradesh	0.00	0.00	0.00	0.00	60.60	54.92
3	Arunachal Pradesh	0.00	0.00	59.50	59.50	81.36	58.64
4	Assam	0.00	0.00	0.00	0.00	16.12	16.12
5	Bihar	0.00	0.00	38.07	38.07	54.94	32.59
6	Chandigarh	0.00	0.00	89.16	89.16	58.93	26.65
7	Chattishgarh	37.91	37.91	63.64	63.64	85.35	51.27
8	Dadra and Nagra Haveli	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	34.08	3.64	0.00	0.00
10	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.00	0.00
12	Gujarat	0.00	0.00	178.80	178.80	89.40	0.00
13	Haryana	0.00	0.00	0.00	0.00	0.00	0.00
14	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
15	Jammu and Kashmir	0.00	0.00	0.00	0.00	33.83	0.00
16	Ladakh	0.00	0.00	0.00	0.00	0.00	0.00
17	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
18	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00
19	Kerala	0.00	0.00	21.64	21.64	67.65	33.57
20	Lakshdweep	0.00	0.00	0.00	0.00	0.00	0.00
21	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
22	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00
23	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
24	Meghalaya	0.00	0.00	0.00	0.00	32.70	0.00
25	Mizoram	0.00	0.00	85.20	85.20	85.20	51.12
26	Nagaland	29.12	29.12	76.33	76.33	68.16	34.08
27	Odisha	0.00	0.00	30.17	30.17	98.65	81.61
28	Puducherry	0.00	0.00	0.00	0.00	51.08	0.00
29	Punjab	0.00	0.00	0.00	0.00	27.19	0.00
30	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
31	Sikkim	0.00	0.00	0.00	0.00	33.81	0.00
32	Tamil Nadu	0.00	0.00	0.00	0.00	46.50	0.00
33	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
34	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
35	Uttar Pradesh	0.00	0.00	40.11	40.11	88.55	43.85
36	Uttrakhand	0.00	0.00	46.79	46.79	57.61	49.85
37	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00

**3. Mahila Police Volunteer Scheme****(Rupees in lakhs)**

Sl. No	State	2016-17	Utilization	2017-18	Utilization	2018-19	Utilization
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	75.82	75.82	0.00	0.00	445.57	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	0.00	0.00	0.00	0.00	0.00	0.00
5	Bihar	0.00	0.00	0.00	0.00	0.00	0.00
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
7	Chattishgarh	0.00	0.00	715.55	152.78	0.00	0.00
8	Dadra and Nagra Haveli	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.00	0.00	0.00	0.00	0.00	0.00
12	Gujarat	0.00	0.00	76.20	41.65	0.00	0.00
13	Haryana	77.52	77.52	0.00	0.00	0.00	0.00
17	Jharkhand	0.00	0.00	0.00	0.00	2.64	0.00
18	Karnataka	0.00	0.00	56.13	0.00	0.00	0.00
19	Kerala	0.00	0.00	0.00	0.00	0.00	0.00
20	Lakshdweep	0.00	0.00	0.00	0.00	0.00	0.00
21	Madhya Pradesh	0.00	0.00	30.18	0.00	0.00	0.00
22	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00
23	Manipur	0.00	0.00	0.00	0.00	0.00	0.00
24	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00
25	Mizoram	0.00	0.00	35.85	0.00	0.00	0.00
26	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00
27	Odisha	0.00	0.00	0.00	0.00	0.00	0.00
28	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
29	Punjab	0.00	0.00	0.00	0.00	0.00	0.00
30	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00
31	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
32	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	0.00
33	Telangana	0.00	0.00	0.00	0.00	0.00	0.00
34	Tripura	0.00	0.00	0.00	0.00	0.00	0.00
35	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
36	Uttrakhand	0.00	0.00	0.00	0.00	0.00	0.00
37	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00

**4. Other States/UTs projects****(Rupees in lakhs)**

Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization
1	Madhya Pradesh	0.00	104.70	0.00	0.00	0.00
2	Nagaland	0.00	255.60	0.00	0.00	255.60
3	Rajasthan	23.00	253.00	195.00	0.00	108.89
4	Uttarakhand	0.00	32.40	0.00	0.00	29.00

**Ministry of Home Affairs**

(Rupees in lakhs)

Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization of funds by MHA
1	Andhra Pradesh	1642.5	442.5	0	0	2085.00
2	Arunachal Pradesh	572.32	164.55	0	31.99	768.86
3	Assam	1653.93	418.7	0	47.09	2119.72
4	Bihar	1951.6	247	0	60	2258.60
5	Chhattisgarh	1428.31	259.1	0	44.09	1731.50
6	Goa	582.41	162.6	0	31.58	776.59
7	Gujarat	1577.41	271.9	5155	4430.79	11435.10
8	Haryana	1418.5	253.37	0	51.52	1723.39
9	Himachal Pradesh	591.83	165	359	401.54	1517.37
10	Jammu and Kashmir	871.12	169.8	173.5	41.6	1256.02
11	Jharkhand	450	1119.81	0	0	1569.81
12	Karnataka	1943.71	446.1	16726	56.28	19172.09
13	Kerala	1493.27	435	0	43.5	1971.77
14	Madhya Pradesh	2180	1703.96	433	0	4316.96
15	Maharashtra	1765	1743.06	11432	5617	20557.06
16	Manipur	480.53	162.75	235.5	285.98	1164.76
17	Meghalaya	513.39	162	0	27.49	702.88
18	Mizoram	486.09	162	209.5	183.11	1040.70
19	Nagaland	497.86	162.75	0	36.94	697.55
20	Odisha	2008.71	261.82	0	176.28	2446.81
21	Punjab	1338.48	254.52	399	454.08	2446.08
22	Rajasthan	2558.03	441.07	314	374.1	3687.20
23	Sikkim	23	590.33	0	0	613.33
24	Telangana	1547.15	433.95	8314	4050.78	14345.88
25	Tamil Nadu	1530.58	299.5	17181	7198.28	26209.36
26	Tripura	553.09	163.5	50	186.98	953.57
27	Uttar Pradesh	2790	470.85	7079	1580	11919.85
28	Uttarakhand	787.29	165.98	0	0	953.27
29	West Bengal	2143.05	431.75	4996	52.09	7622.89
30	Andaman and Nicobar Islands	329.58	161.75	0	0	491.33
31	Chandigarh	424.52	160.75	0	0	585.27
32	Dadra and Nagar Haveli	10	410	0	151.52	571.52
33	Daman and Diu	10	410	0	160.45	580.45
34	Delhi	3280	913.12	7424	27538	39155.12
35	Lakshadweep	10	456.71	0	0	466.71
36	Puducherry	333.41	162.75	0	0	496.16

**Ministry of Road Transport & Highways**

(Rupees in lakhs)

Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization
1	Andhra Pradesh	0.00	5864.00	0.00	0.00	0.00
2	Uttar Pradesh	0.00	4020.00	0.00	0.00	3110.00
3	Karnataka	0.00	0.00	3364.00	0.00	383.00

**Department of Justice****(Rupees in lakhs)**

Sl. No.	State/UT	2016-17	2017-18	2018-19	2019-20	Utilization
1	Madhya Pradesh	0.00	0.00	0.00	15.08	0.00
2	Jharkhand	0.00	0.00	0.00	4.95	0.00
3	Tripura	0.00	0.00	0.00	1.01	0.00
4	Nagaland	0.00	0.00	0.00	0.34	0.00
5	Uttarakhand	0.00	0.00	0.00	1.35	0.00
6	Odisha	0.00	0.00	0.00	5.40	0.00
7	Maharashtra	0.00	0.00	0.00	31.05	0.00
8	Rajasthan	0.00	0.00	0.00	5.85	0.00
9	Manipur	0.00	0.00	0.00	0.68	0.00
10	Kerala	0.00	0.00	0.00	6.30	0.00
11	Karnataka	0.00	0.00	0.00	6.98	0.00
12	Gujarat	0.00	0.00	0.00	3.94	0.00
13	Chhattisgarh	0.00	0.00	0.00	1.69	0.00
14	Haryana	0.00	0.00	0.00	1.80	0.00
15	Delhi	0.00	0.00	0.00	1.80	0.00
16	Chandigarh Admn	0.00	0.00	0.00	0.19	0.00
17	Punjab	0.00	0.00	0.00	1.35	0.00
18	Assam	0.00	0.00	0.00	1.69	0.00
19	Telangana	0.00	0.00	0.00	1.35	0.00
20	Tamilnadu	0.00	0.00	0.00	0.53	0.00
21	Himachal Pradesh	0.00	0.00	0.00	0.17	0.00
22	Uttar Pradesh	0.00	0.00	0.00	2.78	0.00
23	Bihar	0.00	0.00	0.00	2.03	0.00
24	Andhra Pradesh	0.00	0.00	0.00	0.30	0.00
25	Meghalaya	0.00	0.00	0.00	0.28	0.00
26	Mizoram	0.00	0.00	0.00	0.51	0.00

Annexure referred to in reply to part (d) of Lok Sabha Un-starred Question No. 925 for answer on 07.02.2020 regarding 'Nirbhaya Fund'

Details of projects appraised by EC alongwith allocation of funds for these projects

(Rs. in Cr.)

Ministries/ Departments	Sl. No.	Name of the Proposal	Amount Appraised
Ministry of Home Affairs	1	Emergency Response Support system	321.69
	2	Creation of Central Victim Compensation Fund (CVCF)	200.00
	3	Organized Crime Investigative Agency (OCIA)	83.20
	4	Cyber Crime Prevention against Women & Children (CCPWC)	195.83
		Sub-project under CCPWC	28.93
	5	Proposal for providing facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07
	6	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53
	7	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	110.35
	8	Various other activities under Delhi Police 'Safety of Women' Scheme	10.20
	9	Safe City Proposal for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow.	2919.55
	10	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76
	11	Proposal for procurement of Forensic Kits for sexual Assault cases	7.09
	12	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 13 states	131.09
	13	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs.	100.00
14	Setting up/ strengthening Women Help Desks in Police Stations in all States & UTs (covering 10,000 Police Stations).	100.00	
Ministry of Railways	15	Integrated Emergency Response Management System (IERMS)	500.00
	16	Provision of Video Surveillance System at Konkan Railway Station	17.64
MeiTY/ IIT Delhi	17	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
Deptt. of Justice	18	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	767.25
M/o Tourism	19	Safe Tourism Destination for women in MP	27.98
Ministry of Road Transport & Highways	20	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49
	21	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.50
	22	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.06
	23	Proposal of C-DAC for customization, deployment and management of State-wise vehicle tracking platform.	465.02
Ministry of Women and Child Development	24	One Stop Centre (OSC)	867.74
	25	Universalisation of Women Helpline (WHL)	155.94
	26	Mahila Police Volunteers (MPV)	27.76
	27	Chirali Proposal, Women Empowerment Directorate	10.20
	28	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74
	29	Safety and Security of Women, Govt. of Uttarakhand	0.72
	30	Safety and Security of Women, Govt. of Uttarakhand	0.29
	31	Nirbhaya Shelter Home, Govt. of Nagaland	2.84
	32	Strategic communication initiatives for women's safety, Govt. of Tamil Nadu	1.45
	33	NICSI for Developing Nirbhaya Dashboard	0.24